GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4144
ANSWERED ON:15.12.2009
SMART CARD BASED LICENCE SYSTEM
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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has urged the State Governments to implement smart card based licence system for uniformity and inter-operability of driving licences across the country;
- (b) if so, the response of the States thereon, State-wise;
- (c) the target date, if any, fixed therefor;
- (d) whether the Government proposes to revamp the National permit system for seamless movement of goods and tourist vehicles across the country;
- (e) if so, the details thereof; and
- (f) the steps taken/proposed to be taken by the Government for its expeditious implementation, State-wise alongwith the time by which a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

- (a) to (c) The Central Government has already notified the standards to be followed for issuance of smart card based Driving Licences (DL) to have a uniform system across the country. The State Governments themselves are required to notify the date of implementation of the smart card system keeping in view their state of preparedness
- (d) to (f) National Permit system is applicable only for goods vehicles. A Committee under the chairmanship of Secretary (Road Transport and Highways) has been constituted to look into the issue of streamlining the National Permit system in the country. Since taxation on motor vehicles is a State subject as per Constitution of India, the matter involves endorsement by the Transport Development Council / State Governments. As such, no definite timeframe for any final decision in this regard could be envisaged at this stage.